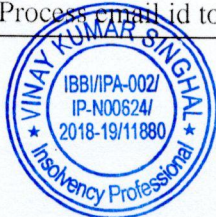
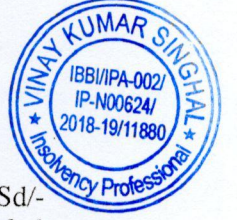
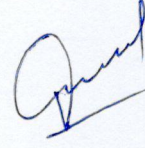


**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**PG ADVERTISING PRIVATE LIMITED OPERATING IN MEDIA AND**  
**ADVERTISING INDUSTRY AT NEW DELHI**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	PG ADVERTISING PRIVATE LIMITED (Formerly Prabhatam Advertising Private Limited ) CIN: U74999DL2005PTC134902 PAN: AAACP0417B
2. Address of the registered office	Shop IN 1 C-125 G/F Lajpat Nagar Defence - C Flyover New Delhi - 110024 (However, IRP found the registered office at C-125, Second Floor, Lajpat Nagar, Defence Colony Fly Over New Delhi-110024)
3. URL of website	<a href="http://www.pgadvertising.in/">www.pgadvertising.in/</a>
4. Details of place where majority of fixed assets are located	38, Rani Jhansi Road, Jhandewalan, Delhi-110055
5. Installed capacity of main products/ services	Not applicable since the corporate debtor is into service sector
6. Quantity and value of main products/ services sold in last financial year	As per latest available financial statement for financial year 2021-22:  Quantity-NA, Value-2010.54 Lakhs
7. Number of employees/ workmen	7(Seven)
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Available at <a href="http://www.pgadvertising.in/">www.pgadvertising.in/</a>
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Available at <a href="http://www.pgadvertising.in/">www.pgadvertising.in/</a>
10. Last date for receipt of expression of interest	18.01.2023
11. Date of issue of provisional list of prospective resolution applicants	28.01.2023
12. Last date for submission of objections to provisional list	02.02.2023
13. Process email id to submit EOI	<a href="mailto:pgl.resolve@gmail.com">pgl.resolve@gmail.com</a>





Sd/-

Vinay Kumar Singhal

Registration No: IBBI Registration no: IBBI/IPA-002/IP-N00624/2018-2019/11880

AFA Valid Upto : 21-09-2023

Registered Address: 411, Essel House, Asaf Ali Road, New Delhi-110002

Email ID: vinaysinghal.ip@gmail.com, pgl.resolve@gmail.com

For PG Advertising Private Limited

Date : 03.01.2023

Place: New Delhi